

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-625/ND/2017**

IN THE MATTER OF:

Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 13.01.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

:Mr. Anshul Rai, Advocate

For the Respondent/ Corporate-debtor :

For the Ex-Directors

**:Mr. Anurag Ojha and Ms.
Srishti Thukral**

For the Liquidator

**:Mr. Shivanshu Kumar and Mr.
Vikky Dang, Advocates**

ORDER

IA-546/2018 is part heard. The counsel for the corporate-debtor is directed to file additional reply by serving an advance copy on the Liquidator within next three days. Post the matter for further hearing to 20.01.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**